

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 03
(IB)-1274(PB)/2019

IN THE MATTER OF:

M/s. Prakash Dye Chem

..... Petitioners/Applicant

v.

M/s. Calco Poly Compounds Pvt. Ltd.

..... Respondent

Under Section 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on 28.05.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Hitesh Kumar, Adv.

For the Respondent

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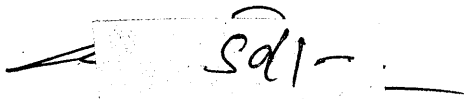
ORDER

Mr. Anuj Ahuja, Sales Executive of Corporate Debtor has appeared on behalf of respondent company as per the authority letter given by the Corporate Debtor. A copy of the paper book shall be furnished to him/respondent during the course of the day.

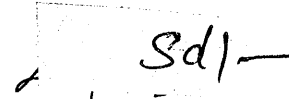
Reply be filed within ten days with a copy in advance to the counsel opposite.

Rejoinder, if any, be filed within one week thereafter with a copy in advance to the counsel opposite.

List for arguments on 03.07.2019.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)